

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

To

The Principal District & Sessions Judges,
Jammu/ Udhampur/ Kathua/ Ramban/ Reasi/
Baramulla/ Bandipura/ Ganderbal/ Anantnag.

No: 51936-44/Infstt

Dated: 15-01-2019

Subject:- Improvement of Infrastructure in the Subordinate Courts of the State.

Sir,

Vide this officer letters No. 35475-98/Infst. Dated 06.09.2018 and 51544-52/Infst dated 10.01.2019, regarding the subject cited above, you were requested to furnish a detailed report with regard to the extremely urgent requirements/repairs that are needed to be undertaken for functioning of the Courts in your Districts. The same is still awaited. It is pertinent to mention here that in the earlier reports submitted by you, it has been conveyed that some of the Court buildings in your Districts require urgent repairs and renovation, but no details/specifications thereof have furnished in your said reports. You are requested to expedite the matter and the same may be treated as most urgent. The reports be furnished by return Fax/Mail.

With regards,

Yours faithfully,

(Sanjay Dhar)
Registrar General

No: 51945/9/Infstt Dated: 15-01-2019

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice for information of her Lordship.

2. C-PC Scouts, Jammu

Registrar General

for updating